

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No.62/560(6)/NCLT/AHM/2017(New)  
C.P. No. 9/560(6)/NCLT/AHM/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Praveen Kumar Bohra  
V/s.  
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           | NATASHA SUTARIA               | ADV -              | PETITIONER            | Natasha          |
| 2.           |                               |                    |                       |                  |

**ORDER**

Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Petitioner filed proof of service of notice on ROC, Madhya Pradesh.

None appeared for Respondent.

For final hearing, list the matter on 02.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.